

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 13956/2024

INDIAN OVERSEAS BANK & ORS.

Appellant(s)

VERSUS

MUNNA LAL BAHELIA (DEAD) THROUGH LRS.

Respondent(s)

(IA No. 44515/2025 - EARLY HEARING APPLICATION)

Date : 13-05-2025 This matter was called on for hearing today.

CORAM :

HON'BLE MS. JUSTICE BELA M. TRIVEDI
HON'BLE MR. JUSTICE PRASANNA B. VARALE

For Appellant(s) : Ms. Mayuri Raghuvanshi, AOR
Mr. Vyom Raghuvanshi, Adv.

For Respondent(s) : Mr. Sudhir Kumar Saxena, Sr. Adv.
Mr. Aviral Saxena, AOR

UPON hearing the counsel the Court made the following
O R D E R

(IA No. 44515/2025 - EARLY HEARING APPLICATION)

Let the appeal be listed in the last week of August, 2025.

Application for early hearing is disposed of.

(KAVITA PAHUJA)
ASTT. REGISTRAR-cum-PS

(MAMTA RAWAT)
ASSISTANT REGISTRAR